

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Srinagar)**

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**ORDER**

No:- 1017 of 2023/RG/GS Dated:- 01-09-2023

In pursuance of the High Court Notification No. 02 of 2023/ RR/GS dated 11.04.2023, the following candidates, in order of merit, are hereby engaged as Research Assistants in the High Court of J&K and Ladakh, on consolidated honorarium of Rs. 40,000/- per month:

**Jammu Wing**

S.No.	Transaction ID	Name of candidate	Parentage S/Shri	Address
1.	JKLHC23020000738	Tavleen Kour	Kuldeep Singh	H.No. 77 Sec. G, Sainik Colony, Jammu
2.	JKLHC23020000671	Sadhvi Sharma	Subash Chander Sharma	W.No. 15 Patel Nagar, Kathua
3.	JKLHC23020000789	Nandita Singh	Rakesh Singh	H.No. 222, Street No. 8, Talab Tillo (near J&K Bank) Akhnoor Road Jammu
4.	JKLHC23020000519	Diksha Rathor	Rakesh Kumar	Sureksha Vihar, Face-2 Lane No. 3 Paloura BSF, Jammu
5	JKLHC23020000678	Vishali Magotra	Kasturi Lal Magotra	H.No. 132, Patoli Magotrian, near J&K Bank ATM, Jammu

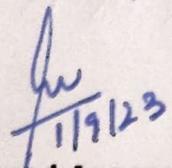
**Srinagar Wing**

S.No.	Transaction ID	Name of candidate S/Sh/ Ms	Parentage S/Shri	Address
1.	JKLHC23020000595	Malika Rashid Wani	Abdul Rashid Wani	A-59, Khan Colony, Chanapora, Srinagar
2.	JKLHC23020000527	Anas Latif	Abdul Latif Wani	Wani House Kadi Kadal, Jamia Masjid, Srinagar
3.	JKLHC23020000722	Asma Jahangir	Mohd. Jahangir Khanday	Danow, Bogund, Kulgam
4.	JKLHC23020000475	Ishrat Nabi	Ghulam Nabi Mir	Grandish Aishnquam, Anantnag
5.	JKLHC23020000661	Aiman Jan	Farooq Ahmad Mir	Batagund, Tral Pulwama

1. The engagement will be purely on contractual basis initially for a period of one year and shall be governed as per the guidelines issued by the High Court Vide Notification No. 578 dated 30.08.2016 as amended from time to time, which has been duly notified in the Government Gazette and uploaded on the official website of the Hon'ble High Court.

2. The selected/engaged candidates shall furnish an undertaking before the undersigned in terms of Guidelines No. 8 of the Notification No. 578 dated 30.08.2016 as per Schedule-I of the Guidelines under reference, within seven days from the date of order failing which he/she shall not be allowed to take up the assignment.

**By order.**

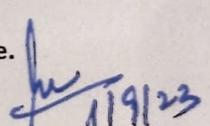
  
**(Shahzad Azeem)**  
**Registrar General**

No:- 39274-94/RG/GS

Dated:- 01-09-2023

**Copy to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_  
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/ Srinagar.
5. Registrar Computer(IT), High Court of J&K and Ladakh, Srinagar.
6. Registrar Recruitment, High Court of J&K and Ladakh, Jammu.
7. CPC, e-Court, High Court of J&K and Ladakh, Srinagar with the request to upload the same on official website of the High Court.
8. Director information, J&K, Jammu /Srinagar with the request to get the same published in the two English Daily Newspapers having wide circulation in the UT of J&K and UT of Ladakh.
9. Director Finance, High Court of J&K and Ladakh, Srinagar.
10. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar.  
..... for information and necessary action.
11. I/c Library, High Court of J&K and Ladakh, Jammu / Srinagar for information and keeping the record of the same.
12. Concerned Research Assistant \_\_\_\_\_  
.....for information and necessary Compliance.

  
**Registrar General**